[11 JUNE, 1998]

- (b) Review by Government on the working of the above Centre.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT-622/98].
- III. (a) Annual Report and Accounts of the Institute of Applied Manpower Research, New Delhi, for the year 1996-97, together with the Auditors' Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT-620/98].
- I. Report and Accounts (1996-97) of Antrix Corporation Ltd. Bangalore and related papers.
- II. Reports and Accounts (1996-97) of National Remote Sensing Agency, Hyderabad and related papers.
- III. Report and Accounts (1996-97) of National MST Radar Facility Gadanki, Andhra Pradesh and related papers.
- IV. Report and Accounts (1996-97) of Physical Research Laboratory, Ahmedabad and related papers.

MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHRA RAJE): Sir, I lay on the Table:—

A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

I. (a) Annual Report and
Accounts of the Antrix
Corporation Limited,
Bangalore, for the year 199697, together with the Auditors'
Report on the

- Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation
- (c) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-630/98].
- II. A copy each (in English and Hindi) of the following papers:—
 - (a) Twenty-third Annual Report and Accounts of the National Remote Sensing Agency, Hyderabad, for the year 1996-97, together with the Auditors' Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT-627/98]
 - III. (a) Annual Report and
 Accounts of the National MST
 Radar Facility, Gadanki,
 Andhra Pradesh, for the year
 1996-97, together with the
 Auditors' Report on the
 Accounts.
 - (b) Statement by Government acceptinbg the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library, *See* No. LT-629/98]
 - IV. (a) Annual Report and
 Accounts of the Physical
 Research Laboratory,
 Ahmedabad, for the year 199697, together with the

- Auditors' Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See.No. LT-628/98].

Reports and Accounts (1996-97) of the various agricultural corporations, river boards and other, related institutes and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOM PAL): Sir, I lay on the Table:—

A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

- (i) (a) Thirty-second Annual
 Report and Accounts of the
 Modern Food Industries
 (India) Limited, New Delhi,
 for the year 1996-97, together
 with the Auditors' Report on
 the Accounts and the
 comments of the Comptroller
 and Auditor General of India
 thereon.
 - (b) Review by Government on the working of the above Company. [Placed in Library. *See* No. LT-639/98].
- (ii) (a) Fifteenth Annual Report and Accounts of the North Eastern Regional Agricultural Marketing Corporation Limited (NERAMAC), Guwahati, for the year 1996-97, together with the Auditors' Report on the Accounts and comments of the the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above

Corporation. [Placed in Library. *See* No. LT-640/98].

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- (iii) (a) Twenty-third Annual Report and Accounts of the Maharashtra Land Development Corporation Limited, Pune, for the year 1995-96, together with the Auditors' Report on the Accounts and the comments fo the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report. [Placed in Library, *See* No. LT-636/98].
- (iv) (a) Twenty-third Annual Report and Accounts of the Karnataka Meat and Poultry Marketing Corporation Limited, Bangalore, for the year 1996-97, together with the Auditors' Report on the Accounts and comments of the the Comptroller Auditor and General of India thereon.
 - (b) Review by Government on the working of the above Corporation. [Placed in Library. See No. LT-637/98].
- (v) (a) Twenty-eighth Annual
 Report and Accounts of the
 Water and Power
 Consultancy Services (India)
 Limited, New Delhi, for the
 year 1996-97, together with the
 Auditors' Report on the
 Accounts and the comments of
 the Comptroller and Auditor
 General of India thereon.
 - (b) Statement by Government accepting the above Report. [Placed in Library *See* No LT-635/98].
- (vi) (a) Fortieth Annual Report and Accounts of the National